

16.06.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16.06.2020**

Sr. No.	Case Type & No.	Title	Stage
1	SUIT 2057/2014	Vikram Navinchandra Shah Vs 1.MCGM 2.Designated Officer	Arguments
2	SUIT 691/14 @ NM 1510/14	Mr. Santosh Mahadev Daki Vs 1.Sanjay Mahadev Daki 2.Mrs Pusha Moreshwr Thakur 3.Mrs.Kunda V. Patil 4.Municipal Commissioner Ors	Arguments
3	SUIT 1071/2020	Jamil Andul Latif Bhamla Vs MCGM	Arguments
4	SUIT 1607/11	Surendra Kumar Agarwal Vs MCGM	Arguments
5	SUIT 2943/11	Bhavanand M Maity Vs M.C.G.M AND ANR.	Arguments
6	SUIT 1850/17	Mr. Abubakar Mohammad Zariwala Vs 1. MCGM 2. The Assistant Municipal Commissioner B Ward	CS Arguments
7	SUIT 3036/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments
8	SUIT 3038/2007 @ NM 2969/19 @ NM 2970/19 @ NM 2971/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments
9	SUIT 3037/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments
10	SUIT 3040/2007 @ NM 2972/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments

**Sheristedar
CR No.05**